

एग्जोरेंस दें कि दिल्ली से बंसवाड़ा में बात कर सकूँ ।

अध्यक्ष महोदय : घर से जहर बात करा दीजिये इनकी ।

श्री मूलचन्द डागा : अभी यह अपने घर पर अपनी पत्नी से बात भी नहीं कर सकते हैं ।

SHRI KARTIK ORAON: Sir, the hon. Member has tried to explain in so many terms that the services are very poor and that he is not getting telephone and all that. But, Sir, as per the policy of the Government we have been trying to connect all the district headquarters to the respective State Capitals. At the moment if we want to automatise all the manual exchanges at district headquarters we need 1,15,000 lines automatic exchanges. Our present capacity is about 5,000 equivalent lines of stronger STD and 6,000 lines of automatic equipment. So, we are not in a position to meet the heavy demand on the existing system. It is very difficult. We wish to reach the ideal conditions in our country.

Sir, to far as the hon. Member is concerned he has been pressing hard for telephone connections and even in the Consultative Committee meetings he raised the question of Dungarpur-Banswara-Ratlam radio link. Of course, Banswara-Ratlam route which was supposed to be commissioned by 1984-85 has been advanced and is expected to be completed by 1982-83. As regards Dungarpur-Banswara it cannot be executed earlier and will have to be Commissioned in 1984-35. We could not do this because of limited availability of radio equipment in the first three years of the Plan and pressing demands for equipment from priority routes in North-Eastern region and other important works.

अध्यक्ष महोदय : टेलीफोन का प्रश्न बहुत लम्बा हो गया है .

श्री कार्तिक उरांव : अध्यक्ष महोदय, अगर मोका मिले तो मैं माननीय सदस्य को एक भी सलीमेंटरी पूछने नहीं दूंगा ।

Crop insurance

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*187. **SHRI CHANDRADEO PRA-SAD VERMA:**

SHRI DAULAT RAM SARAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that crop insurance has hithertofore been receiving low priority from Government;

(b) if so, the reasons therefor;

(c) whether Government have made any study with regard to the crop insurance introduced by certain developed countries particularly by North America and Europe; if so, the details thereof;

(d) whether in view of the importance of agriculture in country's economy, Government propose to give priority to crop insurance in the country; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) to (e). A statement is laid on the Table of the House.

Statement

The Government of India is aware of the importance of Crop Insurance and has been attempting to evolve an appropriate scheme for implementation in the country. Even though the Expert Committee appointed by the Government of India in 1970 held that it would not be advisable to introduce crop insurance in the near

future since it would involve diversion of scarce financial and administrative resources on a significant scale from the more promising measures which raise agricultural productivity and at the same time reduce yield variability, the Government of India did not accept the conclusion. The Government decided to entrust the General Insurance Corporation of India with the responsibility of implementing pilot schemes. During the period 1973 to 1979, the General Insurance Corporation of India implemented pilot schemes based on an individual approach in selected areas in the States of Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Tamil Nadu and West Bengal. Cotton, wheat, groundnut and paddy were the crops covered by crop insurance. All these schemes proved to be unviable and unsuitable for adoption on a country-wide basis due to several administrative and financial constraints. An alternative method of implementing crop insurance by adopting area approach was therefore proposed and discussed with the State Governments. A Pilot Crop Insurance Scheme based on area approach has been drawn up by the General Insurance Corporation of India and is being currently implemented in the four States of Gujarat, Maharashtra, Tamil Nadu and West Bengal. In the Sixth Plan 1980-85, the Government propose to extend the coverage of this Pilot Crop Insurance scheme.

2. The Government have not made any detailed studies of the Crop Insurance Scheme in North America and Europe. The experience of another developed country, i.e., Japan, has been studied. This shows that crop insurance scheme would require a strong administrative network for implementation and that the scheme will have to be supported by the Government with substantial subsidy. The crop insurance schemes of developed countries may not be quite appropriate in the context of a developing country like India. Crop insu-

rance scheme for India has to be developed with reference to the conditions obtaining in this country.

श्री चन्द्र देव प्रसाद वर्मा : अध्यक्ष महोदय, भारत सरकार ने 1970 में एक विशेषज्ञ समिति फसल बीमा के लिए नियुक्त की थी, उसने अपनी रिपोर्ट नहीं में दी, लेकिन उसके बावजूद सरकार ने यह पास किया कि फसल बीमा चलानी है और इसके निर्णय के अनुसार 4 राज्यों में सामान्य बीमा निगम के अधीन यह कार्य मौपा गया, जिनके नाम हैं, गुजरात, महाराष्ट्र, तमिलनाडु और पश्चिम बंगाल।

अध्यक्ष महोदय, बाढ़, ओले, सूखा से उत्तर भारत यानी बिहार और उत्तर प्रदेश तथा बंगाल आदि कई राज्य हर वर्ष वर्षादि हो जाते हैं और किसानों की अपार क्षति होती है। मैं यह जानना चाहता हूँ कि वे कौन कौन से राज्य हैं, जिनके साथ सरकार अभी विचार-विमर्श कर रही है।

कृषि तथा ग्रामीण पुनर्निर्माण और सिंचाई मंत्री (राव बीरेन्द्र सिंह) : चार स्टेट्स और हैं, जिनमें अभी जनरल इनशोरेंस कॉर्पोरेशन के साथ इस बात पर विचार हो रहा है कि क्राप इनशोरेंस लागू की जाये। वे राज्य हैं: यू० पी०, राजस्थान, हरियाणा और कर्नाटक।

श्री चन्द्रदेव प्रसाद वर्मा : इस विवरण में कहा गया है कि सरकार ने यूरोप और अमरीका की फसल बीमा योजना का कोई विस्तृत अध्ययन नहीं किया है और इस बारे में सिर्फ जापान के अनुभव का अध्ययन किया है। इसमें यह भी कहा गया है कि विकसित देशों के अध्ययन से कोई लाभ नहीं है। मैं यह जानना चाहता हूँ कि सरकार ने उन देशों के अनुभव का अध्ययन कर के फिर विकसित या

विकासशील देश के लिए ऐसी कोई योजना लागू करने का उपाय क्यों नहीं किया। उसने बैठे बैठे यह तय कर लिया कि जैसी योजना विकसित देशों में है, वसी यहां पर लागू नहीं हो सकती है। क्या सरकार ने कोई नई योजना बनाई है, जिसे उसके स्थान पर यहां लागू किया जा सके?

RAO BIRENDRA SINGH: The thinking about crop insurance has been going on ever since the country achieved Independence. There have been various committees appointed from time to time and it was always found that a developing country like India with scanty resources could not afford crop insurance scheme which entails very heavy amount by way of subsidy. In developed countries the situation is absolutely different. For instance, in Japan crop insurance is compulsory for certain categories of farmers but there the scheme is operated through various relief associations of the farmers themselves. In India the crop insurance scheme has been taken up on an experimental basis in certain pilot projects.

श्री दौलत राम सारण: अध्यक्ष महोदय, क्या सरकार किसानों के हित में नीति के तौर पर फसल बीमा योजना लागू करना आवश्यक समझती है, यदि हाँ, तो फिर इस सम्बन्ध में इतने विलम्ब का क्या कारण है? सरकार ने जो पायलट प्रोजेक्ट लागू करने की बात कही है, उसमें तीन चार फसलें ली हैं, और वह योजना भी ठीक तरह से लागू नहीं की गई है। मंत्री महोदय ने कुछ प्रशासनिक कठिनाइयों की बात कही है। मैं यह जानना चाहता हूँ कि वे प्रशासनिक कठिनाइयाँ क्या हैं, मंत्री महोदय उसका विवरण देने का कष्ट करें, ताकि हम भी समझ सकें।

राव बीरेन्द्र सिंह: प्रशासनिक कठिनाइयों के साथ सब से बड़ी कठिनाई

घनराशि की है : जहाँ कहीं भी अभी तक यह तजुर्बा किया गया है, उसकी बिना पर अगर मैं ब्यौरा दूँ, तो माननीय सदस्य समझ जायेंगे कि इसके लिए बहुत पैसे की जरूरत है। 1978-79 में एक्स-पेरिमेंटल स्कीम 3800 हेक्टेयर के लिए थी। उसमें प्रीमियम वसूल हुआ 3,38,000 रुपये और उस पर क्लेम अदा किया गया 36,06,000 रुपये, यानी जितना प्रीमियम इकट्ठा हुआ, उससे बारह गुना क्लेम का देना पड़ा जनरल इन्शोरेंस कॉर्पोरेशन को। इसी तरीके से पहले भी कहीं कहीं जो तजुर्बा किया गया था, उसमें भी हेवी लास हुआ। 1188 हेक्टेयर में यह 73 से 76 तक कुछ इलाकों में लागू की गई थी और उसमें प्रीमियम 1 लाख 16 हजार इकट्ठा हुआ था जब कि क्लेम तय किया गया 1 लाख 82 हजार का। यह स्कीम अभी सिर्फ उन इलाकों में लागू की जा रही है जहाँ कुदरत की तरफ से नुकसान कम होने की संभावना होती है, जो लो रिस्क एरियाज हैं। अब हमारी कोशिश तो यह है कि इसके अलावा इस को भी मीडियम रिस्क एरियाज के अन्दर भी ट्राई किया जाय। उस की योजना है।

यह अभी तक जो त्राप इन्शोरेंस स्कीम हमारे देश में चल रही है वह फसल का बीमा नहीं है, बल्कि वह जो बैंकों से किसानों को कर्ज मिलता है उस कर्ज की रकम का बीमा है ताकि अगर नुकसान कुछ ज्यादा हो जाय तो उसके हिसाब से जो रकम बैंक को अदा करनी है वह किसान से वसूल न की जाय बल्कि जनरल इन्शोरेंस कम्पनी और स्टेट गवर्नमेंट जिस का भी कुछ हिस्सा होता है उन की तरफ से वह बैंक को अदा कर दी जाय जिससे कि किसान के ऊपर बोझ न पड़े। अभी यह उसी हद्द तक है। अगले साल के अन्दर इस को बढ़ाने की योजना है।

पिछले साल भी इस को काफी हद तक बढ़ाया गया है। कुछ स्टेट्स और इस के ऊपर विचार कर रही हैं कि इसको लागू करें। दूसरी स्टेट्स भी इसमें कुछ इनीशिएटिव लेंगी तो उनको भी इस में लिया जा सकेगा।

SHRI NIREN GHOSH: The hon. Minister said that it is not real crop insurance but rather some variant of it. That is why perhaps more money has got to be spent. The poor farmers and the marginal farmers have not got any benefit out of your price fixation. They have not got any benefit from independence till today. The FCI says that they are not under any obligation to buy from them at fixed price. The price fixation of APC does not help them. In view of this, it will be of benefit to the farmers if you introduce at least Crop Insurance Scheme. Why should not the Government think of introducing Crop Insurance Scheme at least in respect of the poor and marginal farmers immediately? Sir, much time has gone by.

RAO BIRENDRA SINGH: The question of crop insurance is not related to the question of minimum support price. That is different altogether. You cannot combine these two.

SHRI NIREN GHOSH: Poor farmers and marginal farmers do not get any benefit. If the Crop Insurance Scheme is introduced they will get benefit even under the Price Support Scheme.

MR. SPEAKER: This is only when there is some damage or some calamity is caused.

SHRI P. RAJAGOPAL NAIDU: May I know whether it is not possible to introduce Crop Insurance Scheme where the Banks have adopted some of these villages? Agricultural operations have been done under the supervision of Agricultural

University Officials. In these cases the risk would be very much less. So, I would like to know whether Government is thinking of introducing Crop Insurance Scheme in such villages.

RAO BIRENDRA SINGH: I have already stated that some action has been taken by way of pilot projects. 4 States have adopted it already. 4 more States are thinking of adopting it.

श्री गिरधारी लाल श्यास : अध्यक्ष महोदय, मैं मंत्री महोदय से जानना चाहता हूँ, दो प्रकार से किसान को नुकसान होता है— एक तो प्राकृतिक प्रकोप से और दूसरे सरकार की कमियों की वजह से, प्राकृतिक प्रकोप से तो जैसे फौमिन है, भ्राले पड़ जाते हैं या कीटाणु लग जाते हैं, इस तरह से नुकसान होता है। सरकार की गफलत से जो नुकसान होता है उस में बिजली न मिलना, धानी न मिलना या जो अन्य प्रकार के साधन क्राप को जीवित रखने के लिए उपलब्ध होने चाहिए वह उपलब्ध नहीं होते, उन से उस को नुकसान हो जाता है। तो इन में से किस के ऊपर सरकार थर्ड क्राप इन्श्योरेंस की कार्यवाही चलाना चाहती है ?

राव बोरेंद्र सिंह : क्राप इश्योस तो जिस ढंग से इस वक्त कवर हो रही है वह तो मैंने ब्रज कर दिया। सरकार को भी दिक्कतें होती हैं। उस की वजह से जो किसान को हानि पहुंचती है उस का किस तरीके से हम इन्श्योरेंस कर सकते हैं उस के लिए माननीय सदस्य अगर हमारे पास कोई सजसम भेजेंगे तो हम उस पर विचार कर सकते हैं।

श्री गिरधारी लाल श्यास : वह तो थाप खुद सोच सकते हैं। (अवधान)